In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpur (H.P.)

In the matter of:

1. Sh. Surinder Kumar s/o Sh. Amrik Singh, r/o Village Sasan, Post Office Jhaniari, Tehsil & District Hamirpur (H.P.). ...Applicants.

2. Smt. Priyanka d/o Sh. Pawan Kumar, r/o Village Rajpura (284), Chamba (H.P) Pin-176310

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Surinder Kumar and Smt. Priyanka have filed an application u/s 5 of Special Marriage Act, 1954 alongwith supporting affidavits and documents before the Court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage may file his/her objection personally or in writing before this court on or before 04-10-2025. In case no objection is received by 04-10-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 05-09-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Tehsil Hamirpur, District Hamirpur (H.P.).

In the Court of Executive Magistrate-cum-Naib Tehsildar Dhatwal at Bijhari, Distt. Hamirpur (H.P.)

In the matter of:

Mira Devi

Versus

General Public

Notice to General Public.

Smt. Mira Devi d/o Bhag Singh, r/o Village Kathiana, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.) has applied in this office for the entry of her date of birth which has taken place on 16-04-1967 but due to ignorance the same could not be entered in the record of Gram Panchayat Kathiana. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly.

General public is hereby informed through this notice that if any person is having any objection regarding the entry of date of birth of the applicant which is 16-04-1967, they can file their objections either in writing or through their counsel within a period of 30 days from the date of issue of this notice, if no objection is received from any person regarding the date of birth which is 16-04-1967 the same will be registered accordingly.

Issued under my hand and seal of the court on 04-09-2025.

Seal. Sd/-

Executive Magistrate-cum-Naib Tehsildar, Dhatwal at Bijhari, District Hamirpur (H.P.).

In the Court of Executive Magistrate-cum-Naib Tehsildar Dhatwal at Bijhari, Distt. Hamirpur (H.P.)

In the matter of:

Subhadra Devi

Versus

General Public

Notice to General Public.

Smt. Subhadra Devi d/o Harnam Singh, r/o Village Jajri, Tehsil Dhatwal at Bijhari, Distt. Hamirpur (H.P.) has applied in this office for the entry of her date of birth which has taken place on 20-11-1959 but due to ignorance the same could not be entered in the record of Gram Panchayat Jajri. The applicant in support of the facts of the event has submitted the requisite documents and the same have been perused accordingly.

General public is hereby informed through this notice that if any person is having any objection regarding the entry of date of birth of the applicant which is 20-11-1959, they can file their objections either in writing or through their counsel within a period of 30 days from the date of issue of this notice, if no objection is received from any person regarding the date of birth which is 20-11-1959 the same will be registered accordingly.

Issued under my hand and seal of the court on 30-08-2025.

Seal. Sd/-

Executive Magistrate-cum-Naib Tehsildar, Dhatwal at Bijhari, District Hamirpur (H.P.).

In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

In the matter of:

- 1. Mr. Amit Kumar age 29 years s/o Sh. Surinder Kumar, r/o Village Charcheri, P.O. Kaswar, Tehsil Barsar, District Hamirpur (H.P.).
- 2. Ms. Lata Kumari age 30 years d/o Sh. Ram Saran, r/o Village & P.O. Maharal, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.) ... *Applicants*.

Versus

General Public

Subject. — Notice of Marriage.

Mr. Amit Kumar & Ms. Lata Kumari have filed an application under section 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned in which they have stated that they have solemnized their marriage on dated 29-08-2025 as per Hindu rites and customs at Sen Bhagat Mandir, Village & P.O. Mehre, Tehsil Barsar, Distt. Hamirpur, H.P.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing, before this court on or before 08-10-2025. In case no objection is received by 08-10-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 05-09-2025.

Seal.

Sd/
Marriage Officer-cum-SDM,

Sub-Division Barsar, District Hamirpur (H.P.).

In the Court of Sub-Divisional Magistrate Barsar, District Hamirpur (H.P.) Exercising the Powers of Marriage Officer under Special Marriage Act, 1954

In the matter of:

- 1. Mr. Ajay Kumar age 20 years s/o Sh. Suresh Chand, r/o Village Sangeri, P.O. Samtana, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).
- 2. Ms. Bhima Kumari Sristhi age 19 years d/o Sh. Sita Ram, r/o Village & P.O. Khagal, Tehsil & District Hamirpur (H.P.). ... *Applicants*.

Versus

General Public

Subject. — Notice of Marriage.

Mr. Ajay Kumar & Ms. Bhima Kumari Sristhi have filed an application under section 05 of the Special Marriage Act, 1954 alongwith supporting documents in the court of undersigned in which they have stated that they intend to get married within three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding their intention, may file his/her objection personally or in writing, before this court on or before 08-10-2025. In case no objection is received by 08-10-2025, it will be presumed that there is no objection to the intention of the above said marriage and the same will be allowed accordingly.

Issued under my hand and seal of the court on 05-09-2025.

Seal.

Sd/
Marriage Officer-cum-SDM,

Sub-Division Barsar, District Hamirpur (H.P.).